

IND RENEWABLE ENERGY LIMITED

(CIN: L40102MH2011PLC221715), ("IREL" / TARGET COMPANY"/"TC")

Registered Office: 67, Regent Chambers, 6th Floor, 208, Nariman Point, Jammalal Bajaj Marg, Mumbai-400 021

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In compliance with Regulations 3 (1) and 4 read with Regulations 13 (4), 14 (3) and 15(2) of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued Navigant Corporate Advisors Limited, on behalf of Mr. Anupam Gupta (Acquirer-1) along with Mr. Abhay Narain Gupta (Acquirer-2) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") and the SEBI Observation Letter no. SEBI/HO/CFD/DCR1/OW/P/2020/9572/1 dated 16th March, 2020 in respect of Open Offer ("Offer") for the acquisition up to 7,90,000 Equity Shares of Rs. 10/- each representing 26.10% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer have appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Mumbai Lakshadeep (Marathi Daily) on 5th February, 2020.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

ACTIVITY	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	29.01.2020	Wednesday	29.01.2020	Wednesday
Publication of Detailed Public Statement in newspapers	05.02.2020	Wednesday	05.02.2020	Wednesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	05.02.2020	Wednesday	05.02.2020	Wednesday
Last date of filing draft letter of offer with SEBI	12.02.2020	Wednesday	12.02.2020	Wednesday
Last date for a Competing offer	28.02.2020	Friday	28.02.2020	Friday
Receipt of comments from SEBI on draft letter of offer	06.03.2020	Friday	17.03.2020	Tuesday
Identified date	11.03.2020	Wednesday	16.06.2020	Tuesday
Date by which letter of offer be posted to the shareholders	18.03.2020	Wednesday	22.06.2020	Monday
Comments from Board of Directors of Target Company	23.03.2020	Monday	26.06.2020	Friday
Last date for revising the Offer Price	24.03.2020	Tuesday	29.06.2020	Monday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company	24.03.2020	Tuesday	29.06.2020	Monday
Date of Opening of the Offer	26.03.2020	Thursday	30.06.2020	Tuesday
Date of Closure of the Offer	13.04.2020	Monday	13.07.2020	Monday
Last Date for completion of all requirements including payment of consideration	28.04.2020	Tuesday	27.07.2020	Monday

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

Note: Acquirers have earlier given a corrigendum dated 19th March, 2020 (Erstwhile Corrigendum) which has been appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Mumbai Lakshadeep (Marathi Daily) on 20th March, 2020, however Acquirers could not complete further formalities as nation wide lock down has been implemented due to outbreak of pandemic Covid-19, hence Acquirers through Manager to the Offer has approached the SEBI to extend the timeline and SEBI has granted 30 days time to complete various formalities from Lifting of Lockdown. Hence the contents of erstwhile corrigendum to be ignored.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:

Manager to the Offer:



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

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SEBI Registration Number: INM000012243

Contact Person: Mr. Vikas Chhangani

Place: Mumbai
Date: 19.06.2020